

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26667/2026 BLAPL/9048/2026	SANTOSH PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /383 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001500/2026
2	D-BLAPL/26668/2026 BLAPL/9049/2026	GURU CHARAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /697 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001256/2026
3	D-BLAPL/26677/2026 BLAPL/9050/2026	KRISHNA KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000010/2026
4	D-BLAPL/26678/2026 BLAPL/9051/2026	SANDEEP SHIKARI VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000010/2026
5	D-BLAPL/26680/2026 BLAPL/9052/2026	SANJEEB KUMAR DANI @ NAG @ SANJIB KUMAR DANI VS STATE OF ODISHA	SIDHARTHA DAS VS	RAMPUR (SONEPUR) /166 /2026 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur) Spl/0000014/2026
6	D-BLAPL/26696/2026 BLAPL/9053/2026	BAIRANJAN DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	SIMULIA /163 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000759/2026
7	D-BLAPL/26722/2026 BLAPL/9054/2026	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /625 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001775/2026
8	D-BLAPL/26726/2026 BLAPL/9055/2026	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /627 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001789/2026
9	D-BLAPL/12789/2026 BLAPL/9056/2026	SUBASH CHANDRA PANI @ AMULYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /29 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000011/2026
10	D-BLAPL/14638/2026 BLAPL/9057/2026	BIMAL SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /669 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0002688/2025
11	D-BLAPL/21728/2026 BLAPL/9058/2026	ANIL GARTIA VS STATE OF ODISHA	NIRANJAN PANDA VS	BARGARH /90 /2022 A.D.J.,BARGARH(Bargarh) CT/0000071/2022

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12	D-BLAPL/26146/2026 BLAPL/9059/2026	BHIKARI GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026
13	D-BLAPL/25692/2026 BLAPL/9060/2026	PARLIA RANA @ RAMADHAR RANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /195 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2026
14	D-BLAPL/25925/2026 BLAPL/9061/2026	RAM PRAKASH JAISWAL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /184 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000672/2026
15	D-BLAPL/26465/2026 BLAPL/9062/2026	RUDRA NARAYAN SAHOO @ KEMPA VS STATE OF ODISHA	SUSAMPAD HOTA VS	LALBAG /261 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000597/2026
16	D-BLAPL/26636/2026 BLAPL/9063/2026	AMI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000226/2026
17	D-BLAPL/26175/2026 BLAPL/9064/2026	RANGALAL PURTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /77 /2021 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000062/2021
18	D-BLAPL/26662/2026 BLAPL/9065/2026	SHAIL KUMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /292 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000101/2026
19	D-BLAPL/26664/2026 BLAPL/9066/2026	ABHAYA NAURI VS STATE OF ODISHA	SATYA MAHAPATRA VS	MAHAKALPARA /139 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001136/2026
20	D-BLAPL/25612/2026 BLAPL/9067/2026	PRAKASH MOHANTY @ PRATYUSH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /478 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000212/2025
21	D-BLAPL/26927/2026 BLAPL/9068/2026	BALAKRUSHNA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /63 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000022/2023
22	D-BLAPL/25819/2026 BLAPL/9069/2026	DHANIRAM JANI @ BUTI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /153 /2026 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000146/2026
23	D-BLAPL/25864/2026	SURAJ BHAGAT	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /213 /2026

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	BLAPL/9070/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
24	D-BLAPL/25879/2026 BLAPL/9071/2026	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2023 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000049/2023
25	D-BLAPL/26292/2026 BLAPL/9072/2026	JITUN @ JITANU PARIDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /412 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000020/2026
26	D-BLAPL/26107/2026 BLAPL/9073/2026	PURNA CHANDRA SINGH @ MINA SINGH VS STATE OF ODISHA	SURYAKANTA JENA VS	BADACHANA /96 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajap) Spl/0000034/2026
27	D-BLAPL/26441/2026 BLAPL/9074/2026	SUSANTA ROUT VS STATE OF ODISHA	MANGU NANDY VS	POTTANGI /47 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000159/2026
28	D-BLAPL/26117/2026 BLAPL/9075/2026	DEBASIS BISWAL VS STATE OF ODISHA	SMARAK SAMAL VS	NAYAPALLI P.S. /440 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000828/2026
29	D-BLAPL/18301/2026 BLAPL/9076/2026	SURAJ PUJARI VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	LAXMIPUR /22 /2026 A.D.J.,KORAPUT(Koraput) GR/0000044/2026
30	D-BLAPL/26457/2026 BLAPL/9077/2026	OMKARNATH THAKUR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PATNAGARH /188 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000753/2026
31	D-BLAPL/26573/2026 BLAPL/9078/2026	DOLA HERNA @ DOLAMANI HERNA @ DALAMANI HERNA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SINAPALI /70 /2026 A.D.J. CUM SPECIAL JUDGE,KHARIAR(K) ST/0000020/2026
32	D-BLAPL/23535/2026 BLAPL/9079/2026	ALOK GARDIA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	PLANTSITE /589 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001979/2026
33	D-BLAPL/26919/2026 BLAPL/9080/2026	RUPAREL BANSAL RADHIKABEN VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /93 /2026 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000006/2026
34	D-BLAPL/24866/2026 BLAPL/9081/2026	SIDDHANT RANJAN BARIHA VS	BIKRAM CHANDRA GHADAI VS	NCB BHUBANESWAR /4 /2026 SPECIAL JUDGE,BALASORE(Baleshwar)

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35	D-BLAPL/26462/2026 BLAPL/9082/2026	STATE OF ODISHA ISMAIL KHAN VS	SURYAKANTA DWIBEDI VS	Spl/0000086/2026 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
36	D-BLAPL/26486/2026 BLAPL/9083/2026	STATE OF ODISHA BISWA PRATAP BEHERA VS	SK. ZAFARULLA VS	2(A)CC/0000048/2026 PADAMPUR /189 /2026 S.D.J.M.,PADAMPUR(Bargarh)
37	D-BLAPL/26489/2026 BLAPL/9084/2026	STATE OF ODISHA SPANDAN MOHANTY VS	SATYA RANJAN MULIA VS	GR/0000883/2026 MANGALA BAG /375 /2025 J.M.F.C,CUTTACK(Cuttack)
38	D-BLAPL/25449/2026 BLAPL/9085/2026	STATE OF ODISHA KABIRAJ RAUT VS	KAISARUN NISHA VS	GR/0001052/2025 CHITRAKONDA /100 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
39	D-BLAPL/25567/2026 BLAPL/9086/2026	STATE OF ODISHA BISWANATH GHADGI VS	SOUMI DAS VS	Spl/0000092/2024 TANGI /466 /2025 2ND A.D.J.,CUTTACK(Cuttack)
40	D-BLAPL/25275/2026 BLAPL/9087/2026	STATE OF ODISHA MANORANJAN ROUL VS	SAHASRANSU SOURAV VS	ST/0000099/2026 / / 3RD A.D.J., BHUBANESWAR(Khordha)
41	D-BLAPL/25873/2026 BLAPL/9088/2026	STATE OF ODISHA GOPINATH MAHARANA VS	ROHIT RANJAN RAY VS	TR/0000213/2026 BAGHAMARI /90 /2026 J.M.F.C.,KHURDA(Khordha)
42	D-BLAPL/25442/2026 BLAPL/9089/2026	STATE OF ODISHA JAN MOHAMMAD YASIN@JAN MOHD@JAN MOHAMMAD VS	BIJAY KUMAR BEHERA VS	GR/0000415/2026 / /0 3RD A.D.J., BHUBANESWAR(Khordha)
43	D-BLAPL/26295/2026 BLAPL/9090/2026	UNION OF INDIA(DRI) DR. SATYAJIT BEHERA VS	GOUTAM CHARAN ROUT VS	TR/0000405/2025 BHUBANESWAR VIGILANCE /19 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha)
44	D-BLAPL/26032/2026 BLAPL/9091/2026	STATE OF ODISHA SANJAYA KUMAR PRADHAN VS	LAMBODOR ACHARI VS	GR/0000023/2026 BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
45	D-BLAPL/26299/2026 BLAPL/9092/2026	STATE OF ODISHA CHHABI BHOI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	GR/0000230/2026 / /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR

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46	D-BLAPL/26370/2026 BLAPL/9093/2026	SUBRAT PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000025/2025
47	D-BLAPL/26371/2026 BLAPL/9094/2026	TAPAN ADSULIA @ BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /17 /2025 A.D.J,PATNAGARH(Balangir) SC/0000015/2025
48	D-BLAPL/26506/2026 BLAPL/9095/2026	SANJEET BERIHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000022/2026
49	D-BLAPL/26166/2026 BLAPL/9096/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /189 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000883/2026
50	D-BLAPL/26436/2026 BLAPL/9097/2026	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /290 /2025 A.D.J.,TALCHER(Anugul) CT/0000023/2026
51	D-BLAPL/26124/2026 BLAPL/9098/2026	AJIT SANDHA VS STATE OF ODISHA	PRASANJEET PARIDA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
52	D-BLAPL/26576/2026 BLAPL/9099/2026	ROHITA PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh) Spl/0000050/2026
53	D-BLAPL/26655/2026 BLAPL/9100/2026	TUNA @ PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000131/2026
54	D-BLAPL/26199/2026 BLAPL/9101/2026	SOUMENDRA RANJAN BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	SARANGADA /8 /2020 A.D.J.,BALLIGUDA(Kandhamal) ST/0000083/2021
55	D-BLAPL/25891/2026 BLAPL/9102/2026	AMAR @ AKASH KUMAR NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	INDUASTRIAL,NISA /154 /2026 A.D.J.,ANGUL(Anugul) CT/0000147/2026
56	D-BLAPL/26443/2026 BLAPL/9103/2026	MINA HANTAL VS STATE OF ODISHA	MANGU NANDY VS	Judambo /31 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000144/2026
57	D-BLAPL/26216/2026	BAILOCHAN SETHI	ARIJEET MISHRA	AUL /285 /2026

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	BLAPL/9104/2026	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) GR/0000682/2026
58	D-CMP/40380/2026 CMP/1498/2026	DHRUBA CHARAN JENA VS M/S. DINABANDHU SAHU LAW COLLEGE,KENDRAPARA	SURESH CHANDRA PRADHAN VS	// A.D.J.,KENDRAPARA(Kendrapara) CVREV/0000002/2015
59	D-CMP/41281/2026 CMP/1499/2026	BISWAMBAR BIHARI VS SAKIR AHAMAD	APARESH BHOI VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara) CS/0000378/2024
60	D-CMP/41634/2026 CMP/1500/2026	KEDAR MUDULI VS SUDORSAN MUDULI	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000214/2022
61	D-CMP/38490/2026 CMP/1501/2026	LOKANATH SAHOO VS TILOTTAMA BEHERA	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR Crp/0000001/2022
62	D-CMP/41669/2026 CMP/1502/2026	PARTHA SARATHI SENAPATI VS ANANTA SENAPATI	MD. GOLAM MADANI VS	// DISTRICT & SESSIONS JUDGE,BHADRAKAL RFA/0000096/2015
63	D-CMP/40213/2026 CMP/1503/2026	PRATAP CHANDRA ROUTRAY VS SUMITRA PRADHAN	ABHISHEK DASH VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000004/2026
64	D-CMP/38848/2026 CMP/1504/2026	SATYA NARAYAN PANIGRAHI VS RATNA MANJARI PANIGRAHI	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000049/2016
65	D-CONTC/38221/2026 CONTC/5889/2026	KULDIP KAUR VS MRUTYUNJAYA TRIPATHY,TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
66	D-CONTC/39486/2026 CONTC/5890/2026	SAMYAK MOHANTY VS SIDDHARTH SHANKAR SWAIN, COLLECTOR AND DISTRICT MAGISTRATE,PURI	LALITENDU MISHRA VS	// 0 //
67	D-CONTC/39637/2026 CONTC/5891/2026	BYOMKESH PANDA VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
68	D-CONTC/39642/2026 CONTC/5892/2026	SANJAY KUMAR BISWAL VS	DURGESH NARAYAN RATH VS	// 0

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69	D-CONTC/39652/2026 CONTC/5893/2026	DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR SASHIKANTA JENA VS	DURGESH NARAYAN RATH VS	// // 0
70	D-CONTC/39656/2026 CONTC/5894/2026	DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR MANAGOBINDA DASH VS	DURGESH NARAYAN RATH VS	// // 0
71	D-CONTC/40259/2026 CONTC/5895/2026	DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR NIRANJAN BISWAL VS	ADV. VS	// // 0
72	D-CONTC/40263/2026 CONTC/5896/2026	SOVA SHARMA, I.A.S BHAKTABANDHU SAHOO VS	ADV. VS	// // 0
73	D-CONTC/40271/2026 CONTC/5897/2026	SOVA SHARMA, I.A.S SARAT CHANDRA SAMAL VS	ADV. VS	// // 0
74	D-CONTC/40294/2026 CONTC/5898/2026	LAKHYAHIRA LABANYABATI BEHERA, BLOCK EDUCATION OFFICER, SALIPUR TAPAN KUMAR MOHARANA VS	ADV. VS	// // 0
75	D-CONTC/40298/2026 CONTC/5899/2026	SHUBHA SARMA, PRINCIPAL SEC., DEPT. OF WATER RESOURCES, GOVT. OF ODISHA PURNA CHANDRA SINGH VS	KUNAL KUMAR SWAIN VS	// // 0
76	D-CONTC/40364/2026 CONTC/5900/2026	ASWATHY S, I.A.S SAHIL KUMAR PANDEY VS	SHIBANI SHANKAR PRADHAN VS	// // 0
77	D-CONTC/40410/2026 CONTC/5901/2026	PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI MAMITA DIGAL VS	ADV. VS	// // 0
78	D-CONTC/40418/2026 CONTC/5902/2026	DR. SUDHANSHU SARANGI, I.P.S. DEBENDRA KUMAR PATEL VS	ADV. VS	// // 0
79	D-CONTC/40419/2026 CONTC/5903/2026	BIRENDRA KUMAR KORKORA, I.A.S. GIRIDHARI PATEL VS	ADV. VS	// // 0
		BIRENDRA KUMAR KORKORA, I.A.S.		//

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80	D-CONTC/40919/2026 CONTC/5904/2026	DR. SAMAPIKA MAHARANA VS ASWATHI S., IAS	ADV. VS	// 0 //
81	D-CONTC/41133/2026 CONTC/5905/2026	BAIKUNTHA NAYAK VS JAYDRATH ACHARYA, TAHASILDAR, TIHIDI	PRAVASH CHANDRA JENA VS	// 0 //
82	D-CONTC/34870/2026 CONTC/5906/2026	RASMITA ROUT VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
83	D-CONTC/40835/2026 CONTC/5907/2026	BISWESWAR PATTANAIK VS USHA PADHEE, I.A.S	ADV. VS	// 0 //
84	D-CONTC/40839/2026 CONTC/5908/2026	PITABASH BHATTA VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
85	D-CONTC/40905/2026 CONTC/5909/2026	ABHIRAM JENA VS DR. N.TIRUMALA NAIK, I.A.S., PRINCIPAL SECY., SCHOOL AND MASS EDUCATION, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/40908/2026 CONTC/5910/2026	MADHUSMITA SWAIN VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
87	D-CONTC/40909/2026 CONTC/5911/2026	SUDHASMITA SWAIN VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
88	D-CONTC/41459/2026 CONTC/5912/2026	PRITAM MOHANTY VS DEBADUTTA PRADHAN, TAHASILDAR SADAR, CUTTACK	ADV. VS	// 0 //
89	D-CONTC/39465/2026 CONTC/5913/2026	PRADIP SARKAR VS RABI NARAYANA ACHARIYA, TAHASILDAR MAHAKALPARA	ADV. VS	// 0 //
90	D-CONTC/39826/2026 CONTC/5914/2026	BASANTI NAYAK VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY, FINANCE DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0 //
91	D-CONTC/40700/2026	HARE KRISHNA MISHRA	ADV.	//

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	CONTC/5915/2026	VS	VS	()
		SUBHA SARMA, I.A.S.,PRINCIPAL SECY. TO GOVT.,WATER RESOURCES DEPT.,ODISHA		//
92	D-CONTC/40727/2026	BHAGYABATI SWAIN	ADV	//
	CONTC/5916/2026	VS	VS	()
		USHARANI DAS, SPECIAL SECY TO GOVT. CORPORATION DEPT.,ODISHA		//
93	D-CONTC/40761/2026	CHANDAN KUMAR SAHOO	GAJENDRANATH ROUT	//
	CONTC/5917/2026	VS	VS	()
		ROHIT RANJAN MISHRA, ADDL. ASST. COMMISSIONER OF ENDOWMENTS , CUTTACK		//
94	D-CONTC/40768/2026	M/S KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//
	CONTC/5918/2026	VS	VS	()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//
95	D-CONTC/40771/2026	M/S.KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//
	CONTC/5919/2026	VS	VS	()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//
96	D-CONTC/40895/2026	DR.SIBA PRASAD TRIPATHY	ADV.	//
	CONTC/5920/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, IAS, DIRECTOR, DEPARTMENT OF HIGHER EDUCATION,		//
97	D-CONTC/39891/2026	MANAGING COMMITTEE OF KESHAB U.P.(M.E.) SCHOOL, PALASPALLI, GANJAM	PITAMBAR PANDA	//
	CONTC/5921/2026	VS	VS	()
		SJ NITYANANDA GANDA, MINISTER CUM APPELLATE AUTHORITY, DEPT. OF S AND ME., ODISHA		//
98	D-CONTC/41685/2026	GOURIRANI SAMANTARAY	ADV.	//
	CONTC/5922/2026	VS	VS	()
		NILAMADHAB MAJHI, ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICEER, PURI		//
99	D-CRLA/25048/2026	SIDHANT KUMHARIYA	SUSHANTA KUMAR JOSHI	DHARMABANDHA PS /67 /2026
	CRLA/819/2026	VS	VS	PRINCIPAL MAGISTRATE CUM JUV.JUS
		STATE OF ODISHA		Spl/0000013/2026
100	D-CRLA/20934/2026	BODHIA @ PRATAP MALLIK	NIKUNJA KUMAR ROUT	PATTAMUNDAI RURAL PS /397 /2024
	CRLA/820/2026	VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
		STATE OF ODISHA		GR/0000066/2024
101	D-CRLA/26052/2026	DEBABRATA MALLICK@MALICK	SITIKANT MISHRA	/ /0
	CRLA/821/2026	VS	VS	()
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT,BHUBANESWAR ZONAL OFFICE		//
102	D-CRLMC/24935/2026	BISWAJIT JENA @ HUNDA JENA	SUBODH KUMAR MOHANTY	DASPALLA /14 /2013
	CRLMC/3156/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)

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103	D-CRLMC/25761/2026 CRLMC/3157/2026	STATE OF ODISHA GANESH NAIK VS	SUBODH KUMAR MOHANTY VS	GR/0000020/2013 BANIGOCHA /23 /2021 DISTRICT AND SESSIONS JUDGE,NAYAGAR ST/0000161/2026
104	D-CRLMC/26087/2026 CRLMC/3158/2026	STATE OF ODISHA PANCHU PRADHAN VS	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /135 /2010 J.M.F.C.,KABISURYANAGAR(Ganjam)
105	D-CRLMC/26313/2026 CRLMC/3159/2026	STATE OF ODISHA NIMEI PRADHAN VS	GIRIJA SANKAR NAYAK VS	GR/0000334/2010 PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul)
106	D-CRLMC/26247/2026 CRLMC/3160/2026	STATE OF ODISHA KAILASH SAHOO VS	SK. ZAFARULLA VS	Spl/0000011/2026 NIMAPADA /251 /2022 ADDL.SESIONS JUDGE,NIMPARA(Puri)
107	D-CRLMC/24701/2026 CRLMC/3161/2026	STATE OF ODISHA SUNIL SENAPATI VS KIA SAHU@SENAPATI	MANAS KUMAR CHAND VS	TR/0000031/2023 / /0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH
108	D-CRLMC/24296/2026 CRLMC/3162/2026	KAJAL GHOSH VS	AMULYA RATNA PANDA VS	CMC/0000035/2025 BALASORE TOWN /7 /2011 A.D.J.,JALESWAR(Baleshwar)
109	D-CRLMC/26248/2026 CRLMC/3163/2026	STATE OF ODISHA BABULU DANTA VS	SK. ZAFARULLA VS	ST/0000010/2013 MANAMUNDA /264 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
110	D-CRLMC/26615/2026 CRLMC/3164/2026	STATE OF ODISHA SRIKANTA SAHU VS	JITENDRA SAMANTARAY VS	Spl/0000180/2026 GOLANTHARA (BERHAMPUR) /63 /2019 2ND A.D.J.,BERHAMPUR(Ganjam)
111	D-CRLMC/26793/2026 CRLMC/3165/2026	STATE OF ODISHA DEEPAK KUMAR PANDA VS	ANJAN KUMAR BISWAL VS	Spl/0000007/2019 GUNUPUR /226 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R)
112	D-CRLMC/26288/2026 CRLMC/3166/2026	STATE OF ODISHA GHANASHYAM HEMBRAM VS	ATMAJIT MANMITH DAS VS	GR/0000390/2026 UDALA /9 /2018 ()
113	D-CRLMC/26767/2026 CRLMC/3167/2026	STATE OF ODISHA DEBASHIS SAHOO VS ASITA NANDA BISWAL	ASHOK KUMAR SARANGI VS	// / /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000010/2024

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114	D-CRLMC/26183/2026 CRLMC/3168/2026	LAXMIKANTA MISHRA, OAS VS STATE OF ODISHA(VIG.)	PURNA CHANDRA DAS VS	CUTTACK VIGILANCE /19 /2019 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000252/2022
115	D-CRLMC/26620/2026 CRLMC/3169/2026	SRIKANTA SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOLANTHARA (BERHAMPUR) /62 /2019 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000006/2019
116	D-CRLMC/26708/2026 CRLMC/3170/2026	M/S. FLOWMORE LTD., BHUBANESWAR VS STATE OF ODISHA	LAXMIDHAR PANGARI, SR.ADV. VS	SAHID NAGAR P.S. /617 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001588/2025
117	D-CRLMC/25521/2026 CRLMC/3171/2026	KALAKAR MALIK VS DIGAMBAR MALIK	BISWARANJAN DALAI VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA CRREV/0000003/2025
118	D-CRLMC/26770/2026 CRLMC/3172/2026	SANJAYA CHALAN @ SANJAY CHALAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PADWA /37 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000025/2026
119	D-CRLMC/26935/2026 CRLMC/3173/2026	MANOJ KHARSEL@ONKAR KHARSEL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RENGALI /27 /2001 J.M.F.C.LAKHANPUR(Jharsuguda) GR/0000329/2001
120	D-CRLMC/26658/2026 CRLMC/3174/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	INDUSTRIAL ESTATE PS /74 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000054/2026
121	D-CRLMC/26939/2026 CRLMC/3175/2026	MANOJ NAIK VS STATE OF ODISHA	HIMSHI KATIKIA VS	ODAGAON /133 /2020 NYAYADHIKARI GRAM NYAYALAYA, GR/0000178/2020
122	D-CRLMC/25126/2026 CRLMC/3176/2026	BABULA GOUDA@BABULI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /464 /2023 J.M.F.C., SERAGARA(Ganjam) GR/0000519/2023
123	D-CRLMC/26941/2026 CRLMC/3177/2026	ASISH KUMAR BASANTARAY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	ENERGY PS (CUTTACK) /43 /2016 1ST A.D.J., CUTTACK(Cuttack) Spl/0000045/2016
124	D-CRLMC/26496/2026 CRLMC/3178/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /50 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2023
125	D-CRLMC/26411/2026	RAJ KISHORE SWAIN @ MOHANTY	SRICHARAN DAS	MAHILA P.S. BUXIBAZAR /47 /2010

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	CRLMC/3179/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000312/2021
126	D-CRLMC/24195/2026 CRLMC/3180/2026	LINGARAJ MAHALI @ LITU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000392/2023
127	D-CRLMC/26469/2026 CRLMC/3181/2026	RANJAN BALABANTARAY @ RANJAN KUMAR BALABANTARAY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHANGA /297 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000469/2026
128	D-CRLMC/24319/2026 CRLMC/3182/2026	SUBHA@SUBHADRA DEHURY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /353 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000301/2024
129	D-CRLMC/25450/2026 CRLMC/3183/2026	JAGANNATH BARIK @ JAGA MISTIRI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /335 /2006 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000030/2020
130	D-CRLMC/26384/2026 CRLMC/3184/2026	HARIOM JINDAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /142 /2019 DIST.& SESSIONS JUDGE,NAWAPARA(Nawapara) CRMC/0000015/2026
131	D-CRLMC/26789/2026 CRLMC/3185/2026	SK. LATIF@ ABID VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOCITY PS /263 /2023 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000056/2024
132	D-CRLMP/23805/2026 CRLMP/1371/2026	BHOLANATH SAGAR VS STATE OF ODISHA	PADMANAV BHUTIA VS	/ /0 () //
133	D-CRLMP/26281/2026 CRLMP/1372/2026	BHAJENDRA KISKU VS LILIMANI HANSDA	PRAVAT KUMAR MOHANTY VS	/ /0 () //
134	D-CRLMP/25453/2026 CRLMP/1373/2026	RAJIB KUMAR PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //
135	D-CRLMP/26624/2026 CRLMP/1374/2026	LATI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
136	D-CRLMP/25221/2026 CRLMP/1375/2026	DHIRENDRANATH BARAL@PAPU VS	PUSPAMITRA MOHAPATRA VS	/ /0 ()

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137	D-CRLMP/23477/2026 CRLMP/1376/2026	STATE OF ODISHA PITAMBAR SUTAR VS	SNEHASISH BEHERA VS	// KUJANGA /121 /2026 ()
138	D-CRLMP/23666/2026 CRLMP/1377/2026	STATE OF ODISHA KANAKALATA PRADHAN VS	SACHIDANANDA SAHOO VS	// / /0 JUDGE FAMILY COURT,PURI(Puri) CRL.EXN/0000039/2023
139	D-CRLMP/25331/2026 CRLMP/1378/2026	STATE OF ODISHA ABHIRAM SWAIN VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()
140	D-CRLMP/26629/2026 CRLMP/1379/2026	STATE OF ODISHA MUNA PANI VS	ABHINANDAN PRADHAN VS	// SAHID NAGAR P.S. /100 /2025 ()
141	D-CRLMP/26718/2026 CRLMP/1380/2026	STATE OF ODISHA GADADHAR CHOUDHURY VS	KARUNAKAR GAYA VS	// BADABAZAR /194 /2024 ()
142	D-CRLMP/26953/2026 CRLMP/1381/2026	STATE OF ODISHA DEBASREETA MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// CHAULIAGANJA /197 /2025 ()
143	D-CRLREV/26472/2026 CRLREV/657/2026	STATE OF ODISHA BIRABARA MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /148 /2018 DISTRICT & SESSIONS JUDGE,KEONJHAR CRA/0000006/2022
144	D-CRLREV/24967/2026 CRLREV/658/2026	STATE OF ODISHA MANORANJAN NANDA VS	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /113 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000017/2023
145	D-CRLREV/24799/2026 CRLREV/659/2026	STATE OF ODISHA BALARAM SWAIN VS	JAYADEBA BEHERA VS	// J.M.F.C.,RANPUR(Nayagarh) CRMC/0000017/2026
146	D-CRLREV/24382/2026 CRLREV/660/2026	STATE OF ODISHA ANSARUDDIN KHAN VS	RAGHUNATH BISWAL VS	BOLAGARH P.S. /272 /2026 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CRA/0000079/2026
147	D-CRLREV/26815/2026 CRLREV/661/2026	STATE OF ODISHA MANJULATA BISWAL VS DIBYAJYOTI JENA	KARUNAKAR GAYA VS	// A.D.J.,UDALA(Mayurbhanj) CRA/0000018/2026

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148	D-CRP/40475/2026 CRP/47/2026	TANKADHAR PRADHAN VS M/S. CONSORTIUM MOTORS PVT. LTD,BHUBANESWAR	ASHOK KUMAR PANIGRAHI VS m/s SANTOSH SAMANTRAY,S.PRUSTY	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000099/2025
149	D-EXP/39673/2026 EXP/119/2026	PRAKASH CHANDRA SAHU VS NIHARKANTI MISHRA, CHIEF ENGINEER MECHANICAL, ODISHA	ADV VS	// 0
150	D-EXP/40110/2026 EXP/120/2026	RABINDRA KUMAR KAR VS BHASKAR JYOTI SARMA, ADDL. CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA	MOHIT KUMAR PATI VS	// 0
151	D-EXP/39733/2026 EXP/121/2026	RASMI BADU VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT , GOVT. OF ODISHA,BHUBANESWAR	AMBIKA PRASAD RAY VS	// 0
152	D-EXP/40111/2026 EXP/122/2026	BIJAYA KUMAR MISHRA VS BHASKAR JYOTI SARMA , ADDITIONAL CHIEF SECRETARY FOREST, KHORDA	MOHIT KUMAR PATI VS	// 0
153	D-EXP/39515/2026 EXP/123/2026	B.RAMA BRAHMA SUBUDHI VS BIBHUTI BHUSAN DAS, ENGINEER-IN-CHIEF, WATER RESOURCES, ODISHA	ADV. VS	// 0
154	D-EXP/39675/2026 EXP/124/2026	PANCHANAN PATRO VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES, ODISHA	ADV VS	// 0
155	D-EXP/28722/2026 EXP/125/2026	PANCHANAN SAHOO VS SOVA SHARMA,I.A.S	ADV. VS	// 0
156	D-EXP/39677/2026 EXP/126/2026	A. PRUTHIBI RAJ SUBUDHI VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV VS	// 0
157	D-EXP/39674/2026 EXP/127/2026	NIRANJAN SAHU VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES , KHURDA	ADV VS	// 0
158	D-EXP/40377/2026 EXP/128/2026	CH.SHYMA SUNDAR PATRO VS BIBHUTI BHUSAN DAS,ENGINEER-IN-CHIEF, WATER RESOURCES,ORISSA	ADV. VS	// 0
159	D-EXP/39676/2026	NARAYAN SETHY	ADV	//

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	EXP/129/2026	VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES ODISHA	VS	() //
160	D-EXP/40099/2026 EXP/130/2026	HARIHAR MALLIK VS BHASKAR JYOTI SARMA , ADDITIONAL CHIEF SECRETARY FOREST , ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	MOHIT KUMAR PATI VS	// ()
161	D-FAO/41235/2026 FAO/943/2026	DUKHINI MUNDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA
162	D-GUAP/40121/2026 GUAP/9/2026	SURAJ KUMAR SAHU VS SANDHYA RANI RATH	SWAGAT KUMAR SAHU VS	// JUDGE FAMILY COURT,GANJAM(Ganja
163	D-JCRLA/26986/2026 JCRLA/234/2026	MANGAL@LAXMAN SOREN VS STATE OF ODISHA	ADV. VS	CP/0000234/2023 HARICHANDANPUR /62 /2023 A.D.J.,KEONJHAR(Kendujhar)
164	D-JCRLA/26989/2026 JCRLA/235/2026	SUSHANTA NAIK@GENDA VS STATE OF ODISHA	ADV. VS	ST/0000068/2023 PATNA /226 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
165	D-JCRLA/26991/2026 JCRLA/236/2026	BARIKA SAHU VS STATE OF ODISHA	ADV. VS	ST/0000008/2025 AMBADOLA /109 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
166	D-JCRLA/26995/2026 JCRLA/237/2026	SANJAY PARIHAL VS STATE OF ODISHA	ADV. VS	TR/0000025/2022 KEONJHAR TOWN /445 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
167	D-JCRLA/26998/2026 JCRLA/238/2026	ILAMA DALABEHERA VS STATE OF ODISHA	ADV. VS	ST/0000031/2025 SERANGO /85 /2022 DISTRICT AND SESSIONS JUDGE,GAJA
168	D-JCRLRV/27039/2026 JCRLRV/6/2026	BHUBAN MOHAN CHALLAN VS STATE OF ODISHA	ADV. VS	ST/0000019/2023 KOTPAD /86 /2013 A.D.J.,JEYPORE(Koraput)
169	D-LAA/24349/2026 LAA/150/2026	MANI PRASAD SAMANTA VS LAND ACQUISITION, COLLECTOR , ANGUL	RABINDRANATH PRUSTY VS	CRA/0000039/2014 // CIVIL JUDGE (SD),ANGUL(Anugul)
170	D-LAA/39607/2026 LAA/151/2026	DEPUTY CHIEF ENGINEER CONSTRUCTION II, EAST COAST RAILWAY, ANGUL VS	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL) VS	LA/0000534/2014 // PO, LA, R AND RA (ND), SAMBALPUR(S

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171	D-LAA/40952/2026 LAA/152/2026	PRADEEP KUMAR PRADHAN LAND ACQUISITION ZONE OFFICER, ZONE - III, RENGALI RIGHT CANAL SYSTEM DEBANKA VS NALU NAIK	SENKAYAL BHU MISHRA,A.S.C VS	LA/0000024/2022 // PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000025/2023
172	D-MACA/38493/2026 MACA/847/2026	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS SANJUKTA JENA	JYOTI RANJAN DEO VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000059/2024
173	D-MACA/40237/2026 MACA/848/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BHUBANESWAR VS PRASANJIT SAHOO	ANUP KUMAR PATTNAIK VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000001/2019
174	D-MACA/35910/2026 MACA/849/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS KAILASH CHANDRA OJHA	SUBANANDA NAYAK VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000073/2018
175	D-MACA/38615/2026 MACA/850/2026	SRIMATI PENTHOI VS BISWARANJAN ROUTRAY	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000014/2023
176	D-MACA/39453/2026 MACA/851/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS PRATIMA PRADHAN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda Mac/0000032/2017
177	D-MACA/39670/2026 MACA/852/2026	KOUSALYA@KAUSAKIA KHEDIA VS DEBAKANTA BAHIDAR	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000057/2019
178	D-MACA/39691/2026 MACA/853/2026	RASHMI RANJAN MOHAPATRA VS KAMALAKANTA SAHOO	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000073/2024
179	D-MACA/39702/2026 MACA/854/2026	ANIMA SARKAR VS GYANARANJAN BARAL	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000094/2023
180	D-MACA/39707/2026 MACA/855/2026	SUTURI MUNDA VS GOPINATH KHANDELWAL	PRADEEP KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000161/2022
181	D-MACA/39738/2026 MACA/856/2026	NATIONAL INSURANCE CO.LTD., BHUBANESWAR VS SANTOSHINI MOHANTA	PRASANTA KUMAR MAHALI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000140/2016

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182	D-MSA/38118/2026 MSA/50/2026	GRAND BAZAAR DEVELOPERS LLP, KHORDHA VS SUKANTA KUMAR PATI	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000074/2025
183	D-MSA/38112/2026 MSA/51/2026	GRAND BAZAAR DEVELOPERS LLP. VS ANURADHA SAHOO	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000075/2025
184	D-MSA/41398/2026 MSA/52/2026	SHREE MAHANT PREMANANDA DAS JEE VS ODISHA HINDU RELIGIOUS ENDOWMENTS OFFICE, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// DY.COMNR. OF ENDOWMENTS,BBSR(K Fa/0000006/2023
185	D-TRPCRL/26612/2026 TRPCRL/71/2026	DEEPAK MAHARANA@DIPAK KUAMR MAHARANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	HANDAPA /29 /2025 S.D.J.M.,ATHMALLIK(Anugul) GR/0000086/2025
186	D-TRPCRL/26613/2026 TRPCRL/72/2026	DEEPAK MAHARANA@DIPAK KUMAR MAHARANA VS JHILI BEHERA@SASMITA BEHERA	PRAVASH CHANDRA JENA VS	/ /0 S.D.J.M.,ATHMALLIK(Anugul) CRMC/0000133/2025
187	D-WA/39005/2026 WA/1230/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS GAJENDRA BEHURA	TARANANDA PATTANAYAK VS	// 0 //
188	D-WA/38981/2026 WA/1231/2026	REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS BISWANATHA BARIK	TARANANDA PATTANAYAK VS	// 0 //
189	D-WA/39045/2026 WA/1232/2026	REGISTRAR ,UTKAL UNIVERSITY, BHUBANESWAR VS RAMESH CHANDRA NAYAK	TARANANDA PATTANAYAK VS	// 0 //
190	D-WA/39028/2026 WA/1233/2026	REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS GANESHWAR SAHOO	TARANANDA PATTANAYAK VS	// 0 //
191	D-WA/39104/2026 WA/1234/2026	REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR, BHUBANESWAR VS RABINDRA NATH MOHANTY	TARANANDA PATTANAYAK VS	// 0 //
192	D-WA/39380/2026 WA/1235/2026	STATE OF ODISHA VS PREMANANDA PANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
193	D-WA/41039/2026	KANDURI CHARAN SETHI	MANAS PATI	//

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	WA/1236/2026	VS	VS	0
		STATE OF ODISHA		//
194	D-WA/37812/2026	ODISHA GRAMEEN BANK, BHUBANESWAR	KAILASH CHANDRA KANUNGO	//
	WA/1237/2026	VS	VS	0
		LAXMIDHAR PANDA		//
195	D-WA/37847/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1238/2026	VS	VS	0
		PRASANNA KUMAR BEHERA		//
196	D-WA/38004/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1239/2026	VS	VS	0
		MANAS KUMAR DAS		//
197	D-WA/37714/2026	STATE OF ODISHA	SASWAT DAS,AGA	//
	WA/1240/2026	VS	VS	0
		FAKIR MAHANANDA		//
198	D-WA/37710/2026	STATE OF ODISHA	SASWAT DAS, AGA	//
	WA/1241/2026	VS	VS	0
		NIRAKAR PANDA		//
199	D-WA/37951/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1242/2026	VS	VS	0
		NARUSU SETHY		//
200	D-WP(C)/36585/2026	PURUSOTTAM BHARATI	FALGUNI RAJGURU MOHAPATRA	//
	WP(C)/28657/2026	VS	VS	0
		THE EXECUTIVE ENGINEER(ELECT.)-CUM-ASSESSING OFFICER, TPNODL, BHADRAK SOUTH ELECT. DIVL., BHADRAK		//
201	D-WP(C)/37245/2026	RABI NARAYAN PRADHAN	ACHYUTANANDA PATTANAIK	//
	WP(C)/28658/2026	VS	VS	0
		BANK OF MAHARASHTRA, BHUBANESWAR		//
202	D-WP(C)/40538/2026	RAJ KISHOR MOHARANA	ADYASIDHI MISHRA	//
	WP(C)/28659/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/41320/2026	M/S SAI ENTERPRISES, BANARPAL, ANGUL	MADHAB LAL AGARWAL	//
	WP(C)/28660/2026	VS	VS	0
		COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
204	D-WP(C)/40537/2026	SANJIB KUMAR SAHOO	ADYASIDHI MISHRA	//
	WP(C)/28661/2026	VS	VS	0

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205	D-WP(C)/33575/2026 WP(C)/28662/2026	STATE OF ODISHA PRANATI NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0
206	D-WP(C)/37759/2026 WP(C)/28663/2026	STATE OF ODISHA SK.SOJAF QUADRI VS	MANOJA KUMAR KHUNTIA VS	// // 0
207	D-WP(C)/35761/2026 WP(C)/28664/2026	STATE OF ODISHA JAYA KISAN AGRAWAL VS	SIDDHANT SARANGI VS	// // 0
208	D-WP(C)/38124/2026 WP(C)/28665/2026	STATE OF ODISHA DR.RASHMI RANJAN SWAIN VS	SANGRAM JENA VS	// // 0
209	D-WP(C)/41231/2026 WP(C)/28666/2026	STATE OF ODISHA MANORANJAN SAHOO VS	BIBHUTI BHUSAN MAHAPATRA VS	// // 0
210	D-WP(C)/41643/2026 WP(C)/28667/2026	STATE OF ODISHA DEBASIS MISHRA VS	TANMAY MISHRA VS	// // 0
211	D-WP(C)/37872/2026 WP(C)/28668/2026	STATE OF ODISHA DR. SHANTILATA JENA VS	ACHYUTANANDA PATTANAIK VS	// // 0
212	D-WP(C)/38318/2026 WP(C)/28669/2026	STATE OF ODISHA GOURINATH MOHAPATRA VS	AJAYA KUMAR NANDA VS	// // 0
213	D-WP(C)/41237/2026 WP(C)/28670/2026	STATE OF ODISHA CHANDAN PRADHAN VS	PRATYASISH MOHANTY VS	// // 0
214	D-WP(C)/40105/2026 WP(C)/28671/2026	STATE OF ODISHA KAILASH CHANDRA PATTANAIK VS	JAYASHREE BISWAL VS	// // 0
215	D-WP(C)/38440/2026 WP(C)/28672/2026	STATE OF ODISHA SANTOSH PANDA VS	KRUSHNA CHANDRA RATHA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/41315/2026 WP(C)/28673/2026	M/S JAY HANUMAN ELECTRICAL STORE, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //
217	D-WP(C)/41646/2026 WP(C)/28674/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
218	D-WP(C)/39907/2026 WP(C)/28675/2026	BIPIN BIHARI PRADHAN VS GOVT OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
219	D-WP(C)/41342/2026 WP(C)/28676/2026	GANESH PRASAD BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
220	D-WP(C)/40928/2026 WP(C)/28677/2026	MADHABA CHANDRA SAHOO VS DIRECTOR OF MINOR MINERALS, BHUBANESWAR	BIJAYA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/40189/2026 WP(C)/28678/2026	SUDHIR RANJAN MOHAPATRA VS REGISTRAR CIVIL COURT, JAGATSINGHPUR	AUROVINDA MOHANTY VS	// 0 //
222	D-WP(C)/41764/2026 WP(C)/28679/2026	DURGA PRASAD MUNI VS FAKIR MOHAN UNIVERSITY, BALASORE	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/39882/2026 WP(C)/28680/2026	JAYANTA BARAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
224	D-WP(C)/34180/2026 WP(C)/28681/2026	PRAFULLA KUMAR BIDHAR VS SUB-COLLECTOR, BHUBANESWAR	SPANDAN SRICHANDAN VS	// 0 //
225	D-WP(C)/41303/2026 WP(C)/28682/2026	RABI NARAYAN JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
226	D-WP(C)/41238/2026 WP(C)/28683/2026	M/S VIRAJ STEEL AND ENERGY PVT.LTD., SAMBALPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
227	D-WP(C)/41472/2026	RAJANIKANTA MOHANTY	BIBHUTI KESHARI BISWAL	//

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	WP(C)/28684/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39127/2026	BALMIKI NAYAK	KRUSHNA CHANDRA RATH	//
	WP(C)/28685/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/40660/2026	SOBHABATI NAYAK	MAHESWAR MOHANTY	//
	WP(C)/28686/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/39877/2026	JAYA JAGADISH PADHY	MANOJA KUMAR KHUNTIA	//
	WP(C)/28687/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/37797/2026	ACHUTANANDA MAJHI	TATHAGATA SAHOO	//
	WP(C)/28688/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/41566/2026	KAMAL KUMAR MODI	MANAS RANJAN BAUG	//
	WP(C)/28689/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/34822/2026	AMARI SAHOO	ALOK KUMAR MOHAPATRA	//
	WP(C)/28690/2026	VS BANK OF BARODA, KENDRAPARA	VS	0 //
234	D-WP(C)/37799/2026	BLUE WHEEL INSTITUTE OF NURSING SCIENCES, NAYAGARH	DILLIP KUMAR PRADHAN	//
	WP(C)/28691/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/41567/2026	MAYA DEVI	MANAS RANJAN BAUG	//
	WP(C)/28692/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/40542/2026	SAROJ KUMAR PANDA	ADYASIDHI MISHRA	//
	WP(C)/28693/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/41622/2026	BISWAMBAR MOHANTA	TUSHAR KANTA NAYAK	//
	WP(C)/28694/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/39116/2026	SOUDAMINI SAHOO	KRUSHNA CHANDRA RATH	//
	WP(C)/28695/2026	VS	VS	0

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239	D-WP(C)/40385/2026 WP(C)/28696/2026	STATE OF ODISHA CREANOVATION TECHNOLOGIES PVT.LTD., BHUBANESWAR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	DEEPAK PRAKASH VS	// // 0 //
240	D-WP(C)/39123/2026 WP(C)/28697/2026	PADMA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
241	D-WP(C)/41153/2026 WP(C)/28698/2026	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
242	D-WP(C)/41236/2026 WP(C)/28699/2026	SUNA SING VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
243	D-WP(C)/37781/2026 WP(C)/28700/2026	RANGADHAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
244	D-WP(C)/38437/2026 WP(C)/28701/2026	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
245	D-WP(C)/38443/2026 WP(C)/28702/2026	BINOD KUMAR MAHARANA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
246	D-WP(C)/40811/2026 WP(C)/28703/2026	BINODINI SAHOO VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// 0 //
247	D-WP(C)/40353/2026 WP(C)/28704/2026	DILLIP KAMILA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
248	D-WP(C)/41530/2026 WP(C)/28705/2026	SESHADEV PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
249	D-WP(C)/38513/2026 WP(C)/28706/2026	SURATHA URMA VS COMMISSIONER CUM SECY TO GOVT OF ODISHA SCHOOLS AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	AMIT KUMAR SAA VS	// 0 //

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250	D-WP(C)/35216/2026 WP(C)/28707/2026	SRIMATI PUJHARI VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
251	D-WP(C)/37783/2026 WP(C)/28708/2026	BIRANCHI NARAYAN BHATTACHARYA @ BIRANCHI BHATTACHARYA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/41048/2026 WP(C)/28709/2026	KAILASH CHANDRA SETHY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
253	D-WP(C)/41611/2026 WP(C)/28710/2026	SWARNALATA RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	D-WP(C)/38435/2026 WP(C)/28711/2026	SUKANTI PADIAMI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
255	D-WP(C)/41545/2026 WP(C)/28712/2026	MAA ARANAPURNA SHG, SEMELIA, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/38439/2026 WP(C)/28713/2026	MANORANJAN NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
257	D-WP(C)/41075/2026 WP(C)/28714/2026	JOGINDRA DHARUA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
258	D-WP(C)/40347/2026 WP(C)/28715/2026	SURJIT SAMAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
259	D-WP(C)/41623/2026 WP(C)/28716/2026	SANTIMANI PAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
260	D-WP(C)/39007/2026 WP(C)/28717/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	D-WP(C)/41609/2026	SUSANTA KUMAR PANDA	KUNAL KUMAR SWAIN	//

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	WP(C)/28718/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39879/2026	TRILOCHAN SETHI	SAMIR KUMAR MISHRA	//
	WP(C)/28719/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/41838/2026	RAMANATH TRIPATHY	HARA PRASAD PANDA	//
	WP(C)/28720/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/39135/2026	RITARANI DEHURY	KRUSHNA CHANDRA RATH	//
	WP(C)/28721/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/41122/2026	ABHIJIT CHOUDHURY	DEBASISH HAZRA	//
	WP(C)/28722/2026	VS COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN	VS	0 //
266	D-WP(C)/39639/2026	ANANTA MIRDHA	KRUSHNA CHANDRA RATH	//
	WP(C)/28723/2026	VS THE GOVT. OF ODISHA, BBSR	VS	0 //
267	D-WP(C)/41759/2026	ARUN KUMAR PARIDA	ADISHA MOHANTY	//
	WP(C)/28724/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/41233/2026	MASTER EDUCATIONAL AND CHARITABLE TRUST, GANJAM	SOURAV DAS	//
	WP(C)/28725/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/41302/2026	M/S.MIND MART, BHUBANESWAR	CHITTA RANAJAN DAS	//
	WP(C)/28726/2026	VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
270	D-WP(C)/41100/2026	NARAYAN SAHU	SASWAT JENA	//
	WP(C)/28727/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/41763/2026	INDUBALA ROUT	BIKASH JENA	//
	WP(C)/28728/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/41440/2026	PRASHANTA KUMAR SAHOO	MANORANJAN DAS	//
	WP(C)/28729/2026	VS	VS	0

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273	D-WP(C)/39643/2026 WP(C)/28730/2026	STATE OF ODISHA DR.BANDITA ACHARYA VS	PRAVAT KUMAR JENA VS	// // 0
274	D-WP(C)/40834/2026 WP(C)/28731/2026	STATE OF ODISHA NAGENDRA KUMAR DUTTA VS	RABINDRANATH BARIK VS	// // 0
275	D-WP(C)/41465/2026 WP(C)/28732/2026	STATE OF ODISHA MANAS RANJAN SWAIN VS	OM SWARUP VS	// // 0
276	D-WP(C)/41613/2026 WP(C)/28733/2026	STATE OF ODISHA LAXMIDHAR NAIK VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/38461/2026 WP(C)/28734/2026	STATE OF ODISHA NANDADULAL MAJUMDAR VS	MANOJ KUMAR MOHANTY VS	// // 0
278	D-WP(C)/38813/2026 WP(C)/28735/2026	STATE OF ODISHA BASANTILATA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	D-WP(C)/38599/2026 WP(C)/28736/2026	STATE OF ODISHA SASMITA SWAIN VS	RAJESH RANJAN SAHOO VS	// // 0
280	D-WP(C)/41420/2026 WP(C)/28737/2026	THE SUB COLLECTOR, BALESWAR M/S. SANJAY TRADING COMPANY, KATNI VS	KAJAL SAHOO VS	// // 0
281	D-WP(C)/40457/2026 WP(C)/28738/2026	ASSISTANT COMMISSIONER, CENTRE/CUTTACK-II DIVISION AKHILA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // 0
282	D-WP(C)/36271/2026 WP(C)/28739/2026	STATE OF ODISHA TIKESWARI MAJHI VS	AMIYA KUMAR BEHERA VS	// // 0
283	D-WP(C)/41486/2026 WP(C)/28740/2026	MAHANADI COALFIELDS LIMITED (MCL) BURLA, SAMBALPUR SHUBHRANSHU NAIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//

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284	D-WP(C)/40994/2026 WP(C)/28741/2026	M/S.ANNAPURNA ENGINEERING AND CONSTRUCTION, CUTTACK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
285	D-WP(C)/40498/2026 WP(C)/28742/2026	RAMA CHANDRA BEHERA VS CMD, MAHANADI COALFIELDS LIMITED, SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
286	D-WP(C)/41539/2026 WP(C)/28743/2026	BAJARANGBALI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
287	D-WP(C)/36653/2026 WP(C)/28744/2026	DHARAM SINGH MUNDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/39812/2026 WP(C)/28745/2026	MUNIDEI MAJHI VS SUB DIVISIONAL LEVEL COMMITTEE, RAYAGADA	AFRAAZ SUHAIL VS	// 0 //
289	D-WP(C)/41765/2026 WP(C)/28746/2026	SAROJ KUMAR PANDA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
290	D-WP(C)/39836/2026 WP(C)/28747/2026	SHANTILATA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
291	D-WP(C)/41799/2026 WP(C)/28748/2026	CHANDRAKANTA PRUSTY VS UNION OF INDIA	SACHIN KUMAR SAHU VS	// 0 //
292	D-WP(C)/41835/2026 WP(C)/28749/2026	SHREE RANISATI MINING, KOLKATA VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
293	D-WP(C)/39109/2026 WP(C)/28750/2026	PABITRA MOHAN SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/41045/2026 WP(C)/28751/2026	PARSURAM SETHY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
295	D-WP(C)/41046/2026	SK . AKHTAR UDDIN	BIKASH MISHRA	//

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	WP(C)/28752/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39526/2026 WP(C)/28753/2026	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
297	D-WP(C)/39974/2026 WP(C)/28754/2026	SUNIL KUMAR MISHRA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
298	D-WP(C)/40096/2026 WP(C)/28755/2026	PRABODH KUMAR BHUYAN VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// 0 //
299	D-WP(C)/38656/2026 WP(C)/28756/2026	BIPRA MONDAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
300	D-WP(C)/41057/2026 WP(C)/28757/2026	ARNAV DAS VS COLLECTOR, KATAKA	BISWAJIT DAS MOHAPATRA VS	// 0 //
301	D-WP(C)/40248/2026 WP(C)/28758/2026	ANITA NAG VS STATE OF OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/40558/2026 WP(C)/28759/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
303	D-WP(C)/40680/2026 WP(C)/28760/2026	ULLAS CHANDRA DAS VS INSPECTOR-IN-CHARGE, KUJANGA POLICE STATION, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
304	D-WP(C)/41516/2026 WP(C)/28761/2026	M/S. PREMIER CABLES AND CONDUCTORS PVT. LTD., KHANDHA VS RESERVE BANK OF INDIA, OMBUDSMAN, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
305	D-WP(C)/38858/2026 WP(C)/28762/2026	BIJAY KUMAR PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
306	D-WP(C)/40616/2026 WP(C)/28763/2026	GAYADHAR PANDA VS	SAMEER KUMAR DAS VS	// 0

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307	D-WP(C)/40922/2026 WP(C)/28764/2026	STATE OF ODISHA TAPASWANI BARGE VS	GHANASHYAM BANJI VS	// // 0
308	D-WP(C)/39970/2026 WP(C)/28765/2026	STATE OF ODISHA MAHESWAR PANDA VS	CHANDAN KUMAR SAHOO VS	// // 0
309	D-WP(C)/41511/2026 WP(C)/28766/2026	STATE OF ODISHA SHIBAJI THANAPATI VS	SUNIL KUMAR PANDA VS	// // 0
310	D-WP(C)/38264/2026 WP(C)/28767/2026	STATE OF ODISHA M/S LUXURIO ASSETS PRIVATE LIMITED, KHORDHA VS	JAGAJIBAN PRADHAN VS	// // 0
311	D-WP(C)/40990/2026 WP(C)/28768/2026	STATE OF ODISHA M/S. ANNAPURNA ENGINEERING AND CONSTRUCTION, CUTTACK VS	BRAJA MOHAN SARANGI VS	// // 0
312	D-WP(C)/41264/2026 WP(C)/28769/2026	STATE OF ODISHA MANAS RANJAN TRIPATHY VS	LAXMIKANTA MOHANTY VS	// // 0
313	D-WP(C)/41630/2026 WP(C)/28770/2026	PRESIDENT OF BSE, CUTTACK BOLLINA SATISH @ B.SATISH VS	BIRAJA PRASANNA DAS VS	// // 0
314	D-WP(C)/41129/2026 WP(C)/28771/2026	STATE OF ODISHA BUDHIARI SETH VS	UPENDRA KUMAR SAMAL VS	// // 0
315	D-WP(C)/33199/2026 WP(C)/28772/2026	MAHANADI COALFIELDS LTD., SAMBALPUR SASMITA MALIK VS	SRIKANTA KUMAR NATH VS	// // 0
316	D-WP(C)/37284/2026 WP(C)/28773/2026	STATE OF ODISHA BILASINI PANDA VS	MD. GOLAM MADANI VS	// // 0
317	D-WP(C)/38765/2026 WP(C)/28774/2026	STATE OF ODISHA ANITA PRADHAN VS	SIVA SANKAR CHAINI VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/41526/2026 WP(C)/28775/2026	MAYA DEVI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
319	D-WP(C)/33190/2026 WP(C)/28776/2026	ARUN KUMAR DAS ADHIKARI VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/37625/2026 WP(C)/28777/2026	KHAGESWAR PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	D-WP(C)/38776/2026 WP(C)/28778/2026	LIFE INSURANCE CORPORATION OF INDIA, CUTTACK VS THE INSURANCE OMBUDSMAN, BHUBANESWAR	PRAKASH RANJAN BARIK VS	// 0 //
322	D-WP(C)/41285/2026 WP(C)/28779/2026	PRABINA KUMAR SAHOO VS UNION OF INDIA	BIJAY KUMAR SAHOO VS	// 0 //
323	D-WP(C)/40605/2026 WP(C)/28780/2026	PADMALLOCHAN SWAIN VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS	// 0 //
324	D-WP(C)/37583/2026 WP(C)/28781/2026	ABINASH MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
325	D-WP(C)/40617/2026 WP(C)/28782/2026	ANAMA CHARAN JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
326	D-WP(C)/37628/2026 WP(C)/28783/2026	CHITRASEN KHANDAPAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
327	D-WP(C)/38429/2026 WP(C)/28784/2026	RAJAT KUMAR PUJARI VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
328	D-WP(C)/38432/2026 WP(C)/28785/2026	LAXMAN CHAKRABARTY VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
329	D-WP(C)/41380/2026	GOUTAM KUMAR BEHERA	RITUPARNA CHATTERJEE	//

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	WP(C)/28786/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/34510/2026	MD.ZAMIR HUSSAIN	AJAYA KUMAR MOHARANA	//
	WP(C)/28787/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/38470/2026	BIJAYA KUMAR SAHOO	ADYASIDHI MISHRA	//
	WP(C)/28788/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/41843/2026	ARAKHITA PRADHAN	IPSIT AUROBINDO ACHARYA	//
	WP(C)/28789/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/41792/2026	RAHUL ROUTRAY	LALITENDU MISHRA	//
	WP(C)/28790/2026	VS TAPASWINI GUMANSINGH	VS	0 //
334	D-WP(C)/40982/2026	DEBAKANTA TRIPATHY	PRAKASH CHANDRA DASH	//
	WP(C)/28791/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/41690/2026	ABHIMANYU SAHOO	SANGRAM JENA	//
	WP(C)/28792/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/41676/2026	ASHUTOSH KUMAR PANDA @ ASHUTOSH PANDA	SRIKAR KUMAR RATH	//
	WP(C)/28793/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/41574/2026	SESHADEV SWAIN	GOKULANANDA SAHU	//
	WP(C)/28794/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/41624/2026	USHANGINI DEEP	BIRAJA PRASANNA DAS	//
	WP(C)/28795/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/38015/2026	MAHENDRA RANBIDA	DURGESH NARAYAN RATH	//
	WP(C)/28796/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/39134/2026	TAPAS KUMAR SWAIN	KRUSHNA CHANDRA RATH	//
	WP(C)/28797/2026	VS	VS	0

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341	D-WP(C)/41695/2026 WP(C)/28798/2026	THE STATE OF ODISHA SACHIDANANDA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
342	D-WP(C)/41627/2026 WP(C)/28799/2026	VENKETI DEVI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
343	D-WP(C)/40304/2026 WP(C)/28800/2026	SUDHANSU SEKHAR KHADAGRAY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
344	D-WP(C)/39888/2026 WP(C)/28801/2026	BIKRAM KESHARI JAGATY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
345	D-WP(C)/41242/2026 WP(C)/28802/2026	UPENDRA BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
346	D-WP(C)/41306/2026 WP(C)/28803/2026	NIROD KUMAR BEHURA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
347	D-WP(C)/37624/2026 WP(C)/28804/2026	SUKDEV MUNDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
348	D-WP(C)/40844/2026 WP(C)/28805/2026	ASHIS PATTNAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
349	D-WP(C)/40610/2026 WP(C)/28806/2026	JITENDRA KUMAR PANDA VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS	// 0 //
350	D-WP(C)/41865/2026 WP(C)/28807/2026	NARESH KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
351	D-ABLAPL/26016/2026 ABLAPL/10289/2026	SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	BARKOTE /136 /2018 0 //

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352	D-ABLAPL/21142/2026 ABLAPL/10290/2026	DHANA SOURA VS STATE OF ODISHA	M. BALAJI RAO VS	JEYPORE SADAR /193 /2026 () //
353	D-ABLAPL/26547/2026 ABLAPL/10291/2026	TAPAS BISWAS VS STATE OF ODISHA	SANAT SUSOHAN PANDA VS	KALIMELA /226 /2021 () //
354	D-ABLAPL/25226/2026 ABLAPL/10292/2026	BASANTI PARIDA VS STATE OF ODISHA	HAREKRUSHNA SETHI VS	BANSADA /219 /2026 () //
355	D-ABLAPL/25318/2026 ABLAPL/10293/2026	AKSHAYA KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
356	D-ABLAPL/26227/2026 ABLAPL/10294/2026	DR.TAPAS MOHAPATRA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	MAHILA P.S.(BBSR) /284 /2026 () //
357	D-ABLAPL/25319/2026 ABLAPL/10295/2026	JUDHISTHIRA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
358	D-ABLAPL/26242/2026 ABLAPL/10296/2026	JYOTIPRAKASH SASMAL VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /180 /2026 () //
359	D-ABLAPL/25510/2026 ABLAPL/10297/2026	SRIKANTA BISWAS VS STATE OF ODISHA	JULU KHANSAMA VS	MOTU /45 /2026 () //
360	D-ABLAPL/26356/2026 ABLAPL/10298/2026	SK. SAFFIRUDDIN @ SK. SAFIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 () //
361	D-ABLAPL/25720/2026 ABLAPL/10299/2026	MD SARBAR KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /194 /2026 () //
362	D-ABLAPL/26644/2026 ABLAPL/10300/2026	TRILOCHAN BHUTIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /180 /2026 () //
363	D-ABLAPL/26519/2026	JIHATRAM PARABHOI	AKSHAYA KUMAR SAHOO	KOMNA PS /290 /2026

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	ABLAPL/10301/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25943/2026 ABLAPL/10302/2026	DILU@RAJ KISHORE PRADHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /454 /2026 () //
365	D-ABLAPL/26650/2026 ABLAPL/10303/2026	SUDHANSU MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /686 /2022 () //
366	D-ABLAPL/25948/2026 ABLAPL/10304/2026	KAMALAKANTA PARHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SORO /608 /2026 () //
367	D-ABLAPL/26656/2026 ABLAPL/10305/2026	RAMJAN KHAN VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /52 /2025 () //
368	D-ABLAPL/26003/2026 ABLAPL/10306/2026	BINA URMAL VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2026 () //
369	D-ABLAPL/26705/2026 ABLAPL/10307/2026	T. KOTESWAR RAO @ TOKETESHWAR RAO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	BALIKUDA /305 /2026 () //
370	D-ABLAPL/26009/2026 ABLAPL/10308/2026	UMAKANTA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DERABIS /202 /2026 () //
371	D-ABLAPL/26706/2026 ABLAPL/10309/2026	VIVEKANANDA CHAUDHURY VS STATE OF ODISHA	ASHOK DAS VS	MANCHESWAR P.S. /433 /2026 () //
372	D-ABLAPL/26524/2026 ABLAPL/10310/2026	GOBINDA OJHA VS STATE OF ODISHA	DALIRANI BEHURAY VS	OUPADA /127 /2025 () //
373	D-ABLAPL/26533/2026 ABLAPL/10311/2026	MANMOHAN SAHOO @ MANAMOHAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /355 /2026 () //
374	D-ABLAPL/26135/2026 ABLAPL/10312/2026	SIPU@ SHARADA PRASAD PANDA VS	SANGRAM DALUA VS	DERABIS /190 /2026 ()

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375	D-ABLAPL/26713/2026 ABLAPL/10313/2026	STATE OF ODISHA N.KRISHNA @ NAKA KRISHNA VS	ASHOK DAS VS	// PARLAKHEMUNDI /303 /2026 ()
376	D-ABLAPL/26312/2026 ABLAPL/10314/2026	STATE OF ODISHA AKASH CHANDRA PADHY VS	ASHOK KUMAR MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()
377	D-ABLAPL/26535/2026 ABLAPL/10315/2026	STATE OF ODISHA SANTOSH KUMAR DURIA VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /290 /2026 ()
378	D-ABLAPL/26317/2026 ABLAPL/10316/2026	STATE OF ODISHA ITISHREE SINGH VS	ASHOK KUMAR MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()
379	D-ABLAPL/26537/2026 ABLAPL/10317/2026	STATE OF ODISHA ABINASH MAHAPATRA @ MAHAPATRO VS	PRONOY MOHANTY VS	// MAHILA (BERHAMPUR) /116 /2026 ()
380	D-ABLAPL/26319/2026 ABLAPL/10318/2026	STATE OF ODISHA SUCHISMITA BIHARI VS	ASHOK KUMAR MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()
381	D-ABLAPL/26542/2026 ABLAPL/10319/2026	STATE OF ODISHA PANCHANAN SENAPATI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /514 /2026 ()
382	D-ABLAPL/26348/2026 ABLAPL/10320/2026	STATE OF ODISHA PRADIP KUMAR BEHURA VS	ASHOK KUMAR MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()
383	D-ABLAPL/26717/2026 ABLAPL/10321/2026	STATE OF ODISHA AKSHAY NAYAK VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /203 /2026 ()
384	D-ABLAPL/26724/2026 ABLAPL/10322/2026	STATE OF ODISHA CHARU PRADHAN @ CHARULATA PRADHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /288 /2013 ()
385	D-ABLAPL/26556/2026 ABLAPL/10323/2026	STATE OF ODISHA JAGANATH BHUYAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// BHANJANAGAR /439 /2026 () //

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386	D-ABLAPL/26558/2026 ABLAPL/10324/2026	DILLIP BARIK@CHANDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NIHALPRASAD /105 /2026 () //
387	D-ABLAPL/26738/2026 ABLAPL/10325/2026	GOURANGA @ UMAKANTA SENAPATI VS STATE OF ODISHA	RAM CHANDRA JENA VS	JALESWAR /482 /2026 () //
388	D-ABLAPL/26562/2026 ABLAPL/10326/2026	JAGANATH BHUYAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	BHANJANAGAR /441 /2026 () //
389	D-ABLAPL/26752/2026 ABLAPL/10327/2026	DHARANIDHARA DWIBEDY @ DHARANIDHARA DWIBEDY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NILGIRI /26 /2019 () //
390	D-ABLAPL/26582/2026 ABLAPL/10328/2026	BISWAJIT SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /306 /2026 () //
391	D-ABLAPL/26511/2026 ABLAPL/10329/2026	SK.FARHAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /332 /2025 () //
392	D-ABLAPL/26514/2026 ABLAPL/10330/2026	AVINASH KHILAR@AVINASH JAIKISHAN KHILAR VS STATE OF ODISHA	MANORANJAN DAS VS	HINDOL /246 /2026 () //
393	D-ABLAPL/26372/2026 ABLAPL/10331/2026	NAMITA PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /471 /2025 () //
394	D-ABLAPL/25463/2026 ABLAPL/10332/2026	GANGADHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 () //
395	D-ABLAPL/25764/2026 ABLAPL/10333/2026	SESHA MAHARANA @ SESADEV MAHARANA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
396	D-ABLAPL/25967/2026 ABLAPL/10334/2026	KADAMBINI ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADABAZAR /11 /2024 () //
397	D-ABLAPL/26515/2026	DIGBIJAYA SINGH SAGARIA	AKSHAYA KUMAR SAHOO	KHARIAR /264 /2026

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	ABLAPL/10335/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/26516/2026 ABLAPL/10336/2026	SIBA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /359 /2026 () //
399	D-ABLAPL/25936/2026 ABLAPL/10337/2026	AMIYA RANJAN DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	BINHARPUR /339 /2026 () //
400	D-ABLAPL/26518/2026 ABLAPL/10338/2026	SIBA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /361 /2026 () //
401	D-ABLAPL/25957/2026 ABLAPL/10339/2026	NIHARIKA SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	PURIGHAT /260 /2026 () //
402	D-ABLAPL/25958/2026 ABLAPL/10340/2026	MONALISA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DEOGARH /195 /2026 () //
403	D-ABLAPL/25963/2026 ABLAPL/10341/2026	SK. ASIRUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
404	D-ABLAPL/26487/2026 ABLAPL/10342/2026	BABU DAS VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	SALIPUR /335 /2026 () //
405	D-ABLAPL/26523/2026 ABLAPL/10343/2026	MANTU LENKA @ JATINDRA LENKA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /528 /2026 () //
406	D-ABLAPL/23525/2026 ABLAPL/10344/2026	UMAKANTA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	RENGALI DAM SITE /137 /2026 () //
407	D-ABLAPL/26844/2026 ABLAPL/10345/2026	SEKH MAHEKUM ALLI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	JODA /247 /2026 () //
408	D-ABLAPL/26497/2026 ABLAPL/10346/2026	CHANDAN KUMAR MOHARANA VS	DALIRANI BEHURAY VS	SIMULIA /205 /2026 ()

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409	D-ABLAPL/26509/2026 ABLAPL/10347/2026	STATE OF ODISHA SHATRUGHAN SAHOO VS	LALITENDU BHUYAN VS	// ANANDAPUR /302 /2025 ()
410	D-ABLAPL/26580/2026 ABLAPL/10348/2026	STATE OF ODISHA ADITYA DAS VS	HEMANTA KUMAR RATSINGH VS	// NIALI /507 /2026 ()
411	D-ABLAPL/26592/2026 ABLAPL/10349/2026	STATE OF ODISHA DEEPAK KUMAR ROUTRAY VS	AMLAN SHAKTI PAUL VS	// / /0 ()
412	D-ABLAPL/25772/2026 ABLAPL/10350/2026	STATE OF ODISHA (GST) SHUNYABASI BEHERA VS	BISWAJIT NAYAK VS	// BALANGA /157 /2025 ()
413	D-ABLAPL/26704/2026 ABLAPL/10351/2026	STATE OF ODISHA TUKUNA @ BIJAYANANDA PAIKARAY VS	BIDHUBHUSANA MOHAPATRA VS	// KHURDA SADAR /374 /2026 ()
414	D-ABLAPL/25964/2026 ABLAPL/10352/2026	STATE OF ODISHA SUBAGINI PATEL @ SUBHASINI PUTELE VS	AMIT PRASAD BOSE VS	// PATNAGARH /201 /2026 ()
415	D-ABLAPL/26121/2026 ABLAPL/10353/2026	STATE OF ODISHA GYANA RANJAN NAYAK VS	SUJIT KUMAR SAHU VS	// / /0 ()
416	D-ABLAPL/26730/2026 ABLAPL/10354/2026	STATE OF ODISHA DHARMANANDA SAHOO VS	BASANTA KUMAR DAS VS	// CDA-II /194 /2025 ()
417	D-ABLAPL/26610/2026 ABLAPL/10355/2026	STATE OF ODISHA GIDIAS@GIDIASH RAITA VS	DR. BINODA KUMAR MISHRA VS	// SERANGO /89 /2026 ()
418	D-ABLAPL/26671/2026 ABLAPL/10356/2026	STATE OF ODISHA ANJAN KUMAR NAYAK VS	SATYABRATA PANDA VS	// BALICHANDRAPUR /299 /2026 ()
419	D-ABLAPL/26753/2026 ABLAPL/10357/2026	STATE OF ODISHA RAMESH SENAPATI @ ALU VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /34 /2013 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/26839/2026 ABLAPL/10358/2026	SATYANARAYAN GOCHHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAGHAMARI /270 /2026 () //
421	D-ABLAPL/26841/2026 ABLAPL/10359/2026	RAHUL NAYAK @ RAHUL SAGAR NAYAK VS STATE OF ODISHA	SATYABRATA SUTAR VS	RAJNAGAR /223 /2026 () //
422	D-ABLAPL/26759/2026 ABLAPL/10360/2026	RASMITA DAS @ RASHMITA DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /441 /2022 () //
423	D-ABLAPL/26845/2026 ABLAPL/10361/2026	CHANDRABHANU PATI VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	KUMBHARAPARA /524 /2025 () //